# IN THE HIGH COURT OF ORISSA,CUTTACK

Institution of Applications for issue of Certified Copies.

Report on :10-11-2026

**Date : 10.11.2026**

| C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | S |
|---|---|---|---|---|---|---|---|---|
| 84272/2026 | 10.11.2026 | BLAPL-11282/2026 | SIPRA SUMAN PRATIHARI | GENERAL | | | BAIL-1 | ( N |
| 84269/2026 | 10.11.2026 | BLAPL-11815/2026 | BINDU SAGAR SWAIN | C.O. | | Order Dtd. 2026-11-09 | | ( N |
| 84270/2026 | 10.11.2026 | BLAPL-9680/2026 | J. KAMILA | C.O. | | Order Dtd. 2026-11-09 | | ( N |
| 84271/2026 | 10.11.2026 | BLAPL-7631/2026 | NC SINHA | C.O. | | Order Dtd. 2026-11-05 | | ( N |
| 84281/2026 | 10.11.2026 | WP(C)-22174/2025 | T.SWAIN | C.O. | COURT NO. 5 | Order Dtd. 2027-01-12 | WRIT BRANCH-2 | ( N 3 |
| 84282/2026 | 10.11.2026 | WP(C)-16409/2024 | SHUBHENDU KUMAR PARIDA | C.O. | COURT NO. 5 | Order Dtd. 2026-11-04 | WRIT BRANCH (DIVISION BENCH-1) | ( N 1 |
| 84284/2026 | 10.11.2026 | WP(C)-31212/2026 | B.R.SENAPATI | C.O. | COURT NO. 23 | Order Dtd. 2027-01-06 | WRIT BRANCH-8 | ( N 4 |
| 84285/2026 | 10.11.2026 | WA-55/2026 | R K BISOI | C.O. | COURT NO. 23 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84286/2026 | 10.11.2026 | WP(C)-28385/2026 | K.C.LENKA | C.O. | COURT NO. 20 | Order Dtd. 2026-12-21 | | ( N 4 |
| 84287/2026 | 10.11.2026 | WA-1089/2026 | S K BEHERA | C.O. | COURT NO. 20 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84301/2026 | 10.11.2026 | WP(C)-28385/2026 | B.R.DASH | C.O. | COURT NO. 20 | Order Dtd. 2026-12-21 | | ( N 4 |
| 84311/2026 | 10.11.2026 | WP(C)-36997/2026 | B.R.DASH | C.O. | COURT NO. 23 | Order Dtd. 2027-01-08 | | ( N 4 |
| 84312/2026 | 10.11.2026 | MACA-343/2014 | J DEHURY | C.O. | COURT NO. 23 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | ( N |
| 84314/2026 | 10.11.2026 | BLAPL-10732/2026 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 23 | Order Dtd. 2026-11-09 | BAIL-2 | ( N 1 |

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| 84315/2026 | 10.11.2026 | BLAPL-10731/2026 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 23 | Order Dtd. 2026-11-09 | | ( N 1 |
| 84316/2026 | 10.11.2026 | WP(C)-33921/2026 | K.R.JENA | C.O. | COURT NO. 23 | Order Dtd. 2026-11-04 | WRIT BRANCH-1 | ( N |
| 84318/2026 | 10.11.2026 | WP(C)-35597/2026 | D.BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2026-11-02 | WRIT BRANCH-7 | ( N 5 |
| 84321/2026 | 10.11.2026 | BLAPL-11056/2026 | BK NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2026-11-09 | BAIL-1 | ( N 1 |
| 84322/2026 | 10.11.2026 | WP(C)-35405/2026 | D.BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2026-11-02 | WRIT BRANCH-8 | ( N 4 |
| 84323/2026 | 10.11.2026 | BLAPL-7026/2026 | G SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84325/2026 | 10.11.2026 | WP(C)-35399/2026 | D.BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2026-11-02 | WRIT BRANCH-6 | ( N 2 |
| 84327/2026 | 10.11.2026 | WP(C)-35386/2026 | D.BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2026-11-03 | WRIT BRANCH-4 | ( N 1 |
| 84332/2026 | 10.11.2026 | MATA-40/2018 | S.K.DAS | C.O. | COURT NO. 23 | Order Dtd. 2026-11-06 | FIRST APPEAL | ( N |
| 84335/2026 | 10.11.2026 | WP(C)-35758/2026 | D.BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2026-11-04 | WRIT BRANCH-6 | ( N 2 |
| 84337/2026 | 10.11.2026 | WP(C)-33717/2026 | G.C.BARIK | C.O. | COURT NO. 23 | Order Dtd. 2026-11-04 | WRIT BRANCH-4 | ( N 4 |
| 84340/2026 | 10.11.2026 | WP(C)-35692/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH (DIVISION BENCH-2) | ( N 1 |
| 84343/2026 | 10.11.2026 | ABLAPL-12596/2026 | SP SAMANATA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | BAIL-1 | ( N |
| 84346/2026 | 10.11.2026 | CMP-516/2024 | P.K.SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-09 | WRIT BRANCH-3 | ( N 1 |
| 84348/2026 | 10.11.2026 | WP(C)-36819/2026 | M.MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-09 | WRIT BRANCH-5 | ( N 5 |
| 84350/2026 | 10.11.2026 | CMP-829/2016 | B.N.SARANGI | C.O. | COURT NO. 17 | Order Dtd. 2026-10-31 | WRIT BRANCH-4 | ( N 2 |
| 84352/2026 | 10.11.2026 | WP(C)-23100/2026 | T.K.MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | ( N 2 |
| 84353/2026 | 10.11.2026 | WP(C)-32442/2026 | S.MALLICK | C.O. | COURT NO. 6 | Order Dtd. 2026-12-14 | | ( N |

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| 84354/2026 | 10.11.2026 | WP(C)-13317/2026 | A.K.SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2026-11-09 | WRIT BRANCH-5 | ( N 4 |
| 84355/2026 | 10.11.2026 | CRLMP-1408/2026 | B.MOHAPATRA | C.O. | COURT NO. 6 | | | ( N 4 |
| 84356/2026 | 10.11.2026 | CONTC-7206/2026 | K SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84357/2026 | 10.11.2026 | BLAPL-11447/2026 | KSHITISH | C.O. | COURT NO. 6 | Order Dtd. 2026-11-05 | BAIL-1 | ( N |
| 84358/2026 | 10.11.2026 | CONTC-7185/2026 | P K MISHRA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-09 | | ( N |
| 84359/2026 | 10.11.2026 | CONTC-7095/2026 | C SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2026-11-09 | | ( N |
| 84360/2026 | 10.11.2026 | CONTC-7063/2026 | P K JENA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-09 | | ( N |
| 84361/2026 | 10.11.2026 | WP(C)-15131/2013 | R.SIKDAR, A.SIKDAR | C.O. | COURT NO. 1 | Order Dtd. 2026-06-25 | WRIT BRANCH-1 | ( N |
| 84362/2026 | 10.11.2026 | WP(C)-28318/2026 | DIPTI RANJAN BHOKTA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-5 | ( N 5 |
| 84363/2026 | 10.11.2026 | WP(C)-33581/2026 | D.K.SAHU | C.O. | COURT NO. 1 | Order Dtd. 2026-11-04 | WRIT BRANCH-7 | ( N 4 |
| 84364/2026 | 10.11.2026 | WP(C)-33521/2026 | S DAS | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84365/2026 | 10.11.2026 | WP(C)-36314/2026 | J.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84366/2026 | 10.11.2026 | WP(C)-35846/2026 | S K PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | | ( N 4 |
| 84367/2026 | 10.11.2026 | WP(C)-35748/2026 | B.DAS | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-3 | ( N 5 |
| 84368/2026 | 10.11.2026 | WP(C)-35849/2026 | S K PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | | ( N 5 |
| 84369/2026 | 10.11.2026 | WP(C)-33842/2026 | M.R.ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 5 |
| 84370/2026 | 10.11.2026 | WP(C)-36500/2026 | B SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 5 |
| 84371/2026 | 10.11.2026 | WP(C)-36075/2026 | D.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | ( N 5 |
| 84372/2026 | 10.11.2026 | WP(C)-36073/2026 | S K PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-5 | ( N 5 |

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| 84373/2026 | 10.11.2026 | WP(C)-36068/2026 | S K PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | | ( N 5 |
| 84374/2026 | 10.11.2026 | FAO-542/2025 | P.K.PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | ( N |
| 84375/2026 | 10.11.2026 | WP(C)-36342/2026 | T.BAG | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-5 | ( N 2 |
| 84376/2026 | 10.11.2026 | WP(C)-36327/2026 | S K PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-6 | ( N 5 |
| 84377/2026 | 10.11.2026 | WP(C)-36363/2026 | T.BAG | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-5 | ( N 5 |
| 84378/2026 | 10.11.2026 | WP(C)-36306/2026 | R SETHY | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-6 | ( N 5 |
| 84379/2026 | 10.11.2026 | CONTC-6221/2026 | R.SAMAL | C.O. | COURT NO. 1 | | | ( N 5 |
| 84380/2026 | 10.11.2026 | WP(C)-36310/2026 | M M NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-6 | ( N 3 |
| 84381/2026 | 10.11.2026 | CONTC-1502/2026 | S.BARIK | C.O. | COURT NO. 1 | | CONTEMPT | ( N |
| 84382/2026 | 10.11.2026 | WP(C)-36439/2026 | T SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-8 | ( N 4 |
| 84383/2026 | 10.11.2026 | CONTC-6600/2026 | R.K.MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2026-10-27 | | ( N 4 |
| 84384/2026 | 10.11.2026 | WP(C)-30694/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84385/2026 | 10.11.2026 | CONTC-7576/2026 | A.K.PANDA | C.O. | COURT NO. 1 | | | ( N 4 |
| 84386/2026 | 10.11.2026 | WP(C)-31924/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84387/2026 | 10.11.2026 | WP(C)-31859/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84388/2026 | 10.11.2026 | WP(C)-31925/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84389/2026 | 10.11.2026 | WP(C)-31940/2026 | B SAMMADA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-6 | ( N 2 |
| 84390/2026 | 10.11.2026 | WP(C)-31968/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-3 | ( N 1 |

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| 84391/2026 | 10.11.2026 | WP(C)-31861/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 1 |
| 84392/2026 | 10.11.2026 | BLAPL-11142/2026 | N SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-05 | BAIL-2 | ( N |
| 84393/2026 | 10.11.2026 | WP(C)-31271/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-6 | ( N 2 |
| 84394/2026 | 10.11.2026 | BLAPL-11142/2026 | N SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-05 | BAIL-2 | ( N |
| 84395/2026 | 10.11.2026 | WP(C)-31582/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N |
| 84396/2026 | 10.11.2026 | WP(C)-31987/2026 | D SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N |
| 84397/2026 | 10.11.2026 | WP(C)-36207/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-2 | ( N |
| 84398/2026 | 10.11.2026 | WP(C)-36205/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | ( N |
| 84399/2026 | 10.11.2026 | WP(C)-36258/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH (DIVISION BENCH-2) | ( N 1 |
| 84400/2026 | 10.11.2026 | WP(C)-36251/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 1 |
| 84401/2026 | 10.11.2026 | WP(C)-36222/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | ( N |
| 84402/2026 | 10.11.2026 | WP(C)-36269/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | ( N 1 |
| 84403/2026 | 10.11.2026 | WP(C)-36266/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-6 | ( N 5 |
| 84404/2026 | 10.11.2026 | WP(C)-36980/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 5 |
| 84405/2026 | 10.11.2026 | WP(C)-36272/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 5 |
| 84406/2026 | 10.11.2026 | WP(C)-36275/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 5 |
| 84407/2026 | 10.11.2026 | WP(C)-36394/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH (DIVISION BENCH-2) | ( N 1 |
| 84408/2026 | 10.11.2026 | WP(C)-36944/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-3 | ( N 2 |
| 84409/2026 | 10.11.2026 | WP(C)-36957/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | ( N |
| 84410/2026 | 10.11.2026 | WP(C)-36962/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | ( N |

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| 84411/2026 | 10.11.2026 | WP(C)-36967/2026 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 1 |
| 84412/2026 | 10.11.2026 | SA-182/1989 | K.K.NATH | C.O. | COURT NO. 1 | Order Dtd. 2026-10-30 | SECOND APPEAL | ( N |
| 84414/2026 | 10.11.2026 | FAO-546/2025 | I.C.SAHU | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | ( N |
| 84416/2026 | 10.11.2026 | FAO-546/2025 | S.K.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | ( N |
| 84417/2026 | 10.11.2026 | FAO-927/2026 | I.C.SAHU | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | | ( N |
| 84419/2026 | 10.11.2026 | CRLREV-226/2026 | A.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-31 | | ( N |
| 84422/2026 | 10.11.2026 | CRLREV-338/2003 | G.SUNDARA | C.O. | COURT NO. 1 | Order Dtd. 2026-10-31 | CRIMINAL REVISION | ( N |
| 84430/2026 | 10.11.2026 | WP(C)-12931/2026 | U CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-13 | WRIT BRANCH-7 | ( N 1 |
| 84433/2026 | 10.11.2026 | WP(C)-12946/2026 | U CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-13 | | ( N 1 |
| 84435/2026 | 10.11.2026 | WP(C)-13045/2026 | U CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-13 | WRIT BRANCH-6 | ( N 3 |
| 84438/2026 | 10.11.2026 | WP(C)-13051/2026 | U CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-13 | | ( N 3 |
| 84440/2026 | 10.11.2026 | WP(C)-29312/2026 | U CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-13 | WRIT BRANCH-5 | ( N 2 |
| 84445/2026 | 10.11.2026 | WP(C)-29315/2026 | U CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-10-13 | | ( N 2 |
| 84447/2026 | 10.11.2026 | FAO-329/2022 | J SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | ( N |
| 84449/2026 | 10.11.2026 | FAO-329/2022 | R K MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | ( N |
| 84451/2026 | 10.11.2026 | WP(C)-2701/2021 | A. SUNDARAY | C.O. | COURT NO. 1 | Order Dtd. 2026-03-09 | WRIT BRANCH-8 | ( N 4 |
| 84454/2026 | 10.11.2026 | WP(C)-2458/2026 | M R ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | | ( N 4 |
| 84458/2026 | 10.11.2026 | WP(C)-21879/2026 | S K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-5 | ( N 5 |
| 84461/2026 | 10.11.2026 | WP(C)-42435/2023 | S K RATH | C.O. | COURT NO. 1 | Order Dtd. 2026-11-05 | WRIT BRANCH-4 | ( N |

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| 84464/2026 | 10.11.2026 | WP(C)-14708/2024 | R K BARIK | C.O. | COURT NO. 1 | Order Dtd. 2026-11-05 | WRIT BRANCH-3 | ( N 1 |
| 84478/2026 | 10.11.2026 | CMP-516/2024 | P K SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-3 | ( N 1 |
| 84487/2026 | 10.11.2026 | CMP-1938/2026 | R.R.DAS | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84488/2026 | 10.11.2026 | CRLMP-1401/2026 | B.ROUT | C.O. | COURT NO. 3 OLD | | | ( N 1 |
| 84489/2026 | 10.11.2026 | CRLREV-790/2025 | J.PRADHAN | C.O. | COURT NO. 3 OLD | | | ( N 1 |
| 84490/2026 | 10.11.2026 | CMP-715/2026 | S.K.MOHANTY | C.O. | COURT NO. 3 OLD | | | ( N 1 |
| 84491/2026 | 10.11.2026 | CMP-1399/2026 | D.P.DALAI | C.O. | COURT NO. 8 | | | ( N 1 |
| 84492/2026 | 10.11.2026 | WP(C)-34745/2026 | S.K.SWAIN | C.O. | COURT NO. 8 | Order Dtd. 2026-10-29 | WRIT BRANCH (DIVISION BENCH-1) | ( N 1 |
| 84493/2026 | 10.11.2026 | BLAPL-8406/2026 | G SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-10 | BAIL-1 | ( N 1 |
| 84495/2026 | 10.11.2026 | CONTC-4795/2025 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84496/2026 | 10.11.2026 | CONTC-4909/2025 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84497/2026 | 10.11.2026 | CONTC-446/2026 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84498/2026 | 10.11.2026 | CONTC-131/2026 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84500/2026 | 10.11.2026 | CONTC-5888/2025 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84503/2026 | 10.11.2026 | CONTC-6084/2025 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | | ( N 1 |
| 84505/2026 | 10.11.2026 | CONTC-593/2026 | S.K.DASMOHAPATRA | C.O. | COURT NO. 2 OLD | | CONTEMPT | ( N |
| 84507/2026 | 10.11.2026 | WP(C)-31990/2026 | N.K.ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-19 | WRIT BRANCH-8 | ( N 4 |

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| 84510/2026 | 10.11.2026 | CONTC-5984/2025 | S.K.DASMOHAPATRA | C.O. | COURT NO. 3 OLD | | CONTEMPT | ( N |
| 84511/2026 | 10.11.2026 | WP(C)-31761/2026 | K.C.PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-05 | | ( N |
| 84512/2026 | 10.11.2026 | WP(C)-25299/2026 | S. CHOUDHURY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-09 | WRIT BRANCH (DIVISION BENCH-3) | ( N 1 |
| 84516/2026 | 10.11.2026 | CONTC-5068/2025 | R.SAMAL | C.O. | COURT NO. 1 | | | ( N 1 |
| 84522/2026 | 10.11.2026 | WP(C)-37076/2026 | R.W.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-09 | WRIT BRANCH-4 | ( N 5 |
| 84550/2026 | 10.11.2026 | BLAPL-11681/2026 | S MOHARANA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-10 | | ( N 5 |
| 84555/2026 | 10.11.2026 | BLAPL-11614/2026 | J PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-09 | | ( N 5 |
| 84557/2026 | 10.11.2026 | BLAPL-11497/2026 | MR BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-09 | | ( N 5 |
| 84563/2026 | 10.11.2026 | BLAPL-9033/2026 | HK PATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-09 | | ( N 5 |
| 84564/2026 | 10.11.2026 | WP(C)-34277/2026 | A.K.PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-03 | WRIT BRANCH-5 | ( N 2 |
| 84273/2026 | 10.11.2026 | BLAPL-11282/2026 | SIPRA SUMAN PRATIHARI | GENERAL | | Order Dtd. 2026-11-05 | BAIL-1 | ( N |
| 84274/2026 | 10.11.2026 | BLAPL-11289/2026 | SIPRA SUMAN PRATIHARI | GENERAL | | Order Dtd. 2026-11-05 | BAIL-1 | ( N 2 |
| 84275/2026 | 10.11.2026 | BLAPL-11449/2026 | SIPRA SUMAN PRATIHARI | GENERAL | | Order Dtd. 2026-11-05 | | ( N 2 |
| 84276/2026 | 10.11.2026 | WP(C)-8387/2026 | RUDRA NARAYAN PARIJA | GENERAL | | Order Dtd. 2026-11-04 | | ( N 2 |
| 84277/2026 | 10.11.2026 | MA-835/1999 | SWAGAT PATI | GENERAL | | Judgement Dtd. 2026-08-29 | MISC. APPEAL SEC. | ( N |
| 84278/2026 | 10.11.2026 | WP(C)-17720/2019 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2026-08-29 | WRIT BRANCH-5 | ( N 3 |
| 84279/2026 | 10.11.2026 | WP(C)-36143/2026 | RASHMI SINHA | GENERAL | | Entire Brief | | ( N 3 |
| 84280/2026 | 10.11.2026 | WP(C)-36173/2026 | RASHMI SINHA | GENERAL | | Entire Brief | WRIT BRANCH-4 | ( N 5 |

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| 84288/2026 | 10.11.2026 | CONTC-6023/2026 | SANDHYARANI PANI | GENERAL | | Order Dtd. 2026-11-06 | | ( N 5 |
| 84289/2026 | 10.11.2026 | WP(C)-31779/2026 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2026-11-03 | WRIT BRANCH-5 | ( N 4 |
| 84290/2026 | 10.11.2026 | ABLAPL-12688/2026 | CHIRANJEEV BIDYABHUSHAN | GENERAL | | Order Dtd. 2026-11-09 | | ( N 4 |
| 84291/2026 | 10.11.2026 | WP(C)-14053/2026 | RASHMI SINHA | GENERAL | | Order Dtd. 2026-05-11 | | ( N 4 |
| 84292/2026 | 10.11.2026 | WP(C)-31795/2026 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2026-11-03 | WRIT BRANCH (DIVISION BENCH-1) | ( N 1 |
| 84293/2026 | 10.11.2026 | WP(C)-36551/2026 | SUBRAT KUMAR DAS | GENERAL | | Order Dtd. 2026-11-09 | | ( N 1 |
| 84294/2026 | 10.11.2026 | EXP-61/2026 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2026-10-14 | | ( N 1 |
| 84297/2026 | 10.11.2026 | WA-1327/2022 | PRAHALLAD CHANDRA DAS | GENERAL | | Judgement Dtd. 2026-11-09 | WRIT APPEAL | ( N |
| 84299/2026 | 10.11.2026 | WP(C)-36113/2026 | SUBRAT KUMAR DAS | GENERAL | | Order Dtd. 2026-11-09 | WRIT BRANCH-6 | ( N 5 |
| 84302/2026 | 10.11.2026 | CRLMC-4098/2026 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2026-11-06 | | ( N 5 |
| 84305/2026 | 10.11.2026 | CRLMP-1735/2026 | SIPRA SUMAN PRATIHARI | GENERAL | | Order Dtd. 2026-11-06 | | ( N 5 |
| 84306/2026 | 10.11.2026 | BLAPL-8713/2026 | APARESH BHOI | GENERAL | | Order Dtd. 2026-11-09 | | ( N 5 |
| 84307/2026 | 10.11.2026 | WP(C)-26686/2026 | DEBENDRA PRADHAN | GENERAL | | Order Dtd. 2026-09-01 | WRIT BRANCH-5 | ( N 4 |
| 84308/2026 | 10.11.2026 | WP(C)-31648/2026 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2026-10-08 | WRIT BRANCH-5 | ( N 2 |
| 84309/2026 | 10.11.2026 | WP(C)-34086/2026 | MANAS PATI | GENERAL | | Order Dtd. 2026-11-09 | WRIT BRANCH-2 | ( N 3 |
| 84310/2026 | 10.11.2026 | WP(C)-29379/2025 | HAREKRUSHNA DASH | GENERAL | | Order Dtd. 2026-11-09 | WRIT BRANCH-3 | ( N 3 |
| 84313/2026 | 10.11.2026 | WP(C)-23743/2026 | DAKSHYESH DARSHAN NAIK | GENERAL | | Order Dtd. 2026-11-02 | | ( N 3 |
| 84324/2026 | 10.11.2026 | WP(C)-18694/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-09-30 | | ( N 3 |

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| 84351/2026 | 10.11.2026 | BLAPL-11143/2026 | SAROJ BARIK | GENERAL | | Order Dtd. 2026-11-09 | | ( N 3 |
| 84413/2026 | 10.11.2026 | ABLAPL-10302/2026 | KHUSBU PANIGRAHI | GENERAL | | Order Dtd. 2026-11-04 | | ( N 3 |
| 84415/2026 | 10.11.2026 | WP(C)-33117/2026 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2026-11-09 | WRIT BRANCH-8 | ( N 2 |
| 84482/2026 | 10.11.2026 | WA-1672/2025 | PRASANTA KUMAR JOSHI | GENERAL | | Final Order | | ( N 2 |
| 84494/2026 | 10.11.2026 | WP(C)-15662/2005 | SARITA RANI PATHAL | GENERAL | | Plaint | WRIT BRANCH-4 | ( N 1 |
| 84508/2026 | 10.11.2026 | BLAPL-8840/2026 | UMA SHANKAR PATEL | GENERAL | | Order Dtd. 2026-11-10 | | ( N 1 |
| 84527/2026 | 10.11.2026 | ABLAPL-12694/2026 | MANORANJAN DAS | GENERAL | | Order Dtd. 2026-11-09 | | ( N 1 |
| 84530/2026 | 10.11.2026 | WP(C)-36452/2026 | SUMEET PANIGRAHY | GENERAL | | Petition | WRIT BRANCH-1 | ( N 3 |
| 84531/2026 | 10.11.2026 | ABLAPL-12696/2026 | MANORANJAN DAS | GENERAL | | Order Dtd. 2026-11-09 | | ( N 3 |
| 84283/2026 | 10.11.2026 | WP(C)-36937/2026 | P.K.LENKA | GENERAL | | Order Dtd. 2026-12-15 | WRIT BRANCH-1 | ( N 3 |
| 84295/2026 | 10.11.2026 | WP(C)-36228/2026 | S.SAMAL | GENERAL | | Order Dtd. 2026-11-09 | WRIT BRANCH-1 | ( N 3 |
| 84296/2026 | 10.11.2026 | WP(C)-36869/2025 | P.K.MALLICK | GENERAL | | Order Dtd. 2026-10-08 | WRIT BRANCH (DIVISION BENCH-2) | ( N 1 |
| 84298/2026 | 10.11.2026 | WP(C)-16136/2013 | P.K.MALLICK | GENERAL | | Order Dtd. 2026-10-06 | WRIT BRANCH-1 | ( N |
| 84300/2026 | 10.11.2026 | ABLAPL-12691/2026 | R.R.NAYAK | GENERAL | | Order Dtd. 2026-11-09 | | ( N |
| 84303/2026 | 10.11.2026 | BLAPL-7949/2026 | R.R.NAYAK | GENERAL | | Order Dtd. 2026-11-02Petition,Annexure, | BAIL-1 | ( N 1 |
| 84304/2026 | 10.11.2026 | CMP-1914/2026 | J.P.KAR | GENERAL | | Order Dtd. 2026-11-09 | WRIT BRANCH-6 | ( N 2 |
| 84317/2026 | 10.11.2026 | ABLAPL-9100/2026 | S.S.PATTANAIK | GENERAL | | Order Dtd. 2026-11-09 | | ( N 2 |
| 84319/2026 | 10.11.2026 | ABLAPL-12692/2026 | D.SWAIN | GENERAL | | Order Dtd. 2026-11-09 | BAIL-1 | ( N |
| 84320/2026 | 10.11.2026 | ABLAPL- | P.R.SINGH | GENERAL | | Order Dtd. 2026-11-09 | | ( |

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| | | 11319/2026 | | | | | | N |
| 84326/2026 | 10.11.2026 | ABLAPL-12669/2026 | M.K.PANI | GENERAL | | Order Dtd. 2027-01-06 | | ( N |
| 84328/2026 | 10.11.2026 | ABLAPL-12679/2026 | M.K.PANI | GENERAL | | Order Dtd. 2027-01-06 | | ( N |
| 84329/2026 | 10.11.2026 | ABLAPL-12663/2026 | M.K.PANI | GENERAL | | Order Dtd. 2027-01-06 | | ( N |
| 84330/2026 | 10.11.2026 | BLAPL-3564/2025 | R.K.ROUTRAY | GENERAL | | | | ( N |
| 84331/2026 | 10.11.2026 | BLAPL-3564/2025 | R.K.ROUTRAY | GENERAL | | | | ( N |
| 84333/2026 | 10.11.2026 | WP(C)-35120/2026 | KARMA DAS | GENERAL | | Order Dtd. 2026-11-09Judgement Dtd. 2026-11-09,Petition, | | ( N |
| 84334/2026 | 10.11.2026 | WP(C)-36599/2026 | P.K.JENA | GENERAL | | Order Dtd. 2026-11-09Judgement Dtd. 2026-11-09,Petition, | WRIT BRANCH-8 | ( N 4 |
| 84336/2026 | 10.11.2026 | WP(C)-36194/2026 | KAMALAKANTA NATH | GENERAL | | Order Dtd. 2026-11-09Judgement Dtd. 2026-11-09,Petition, | WRIT BRANCH-5 | ( N 5 |
| 84338/2026 | 10.11.2026 | WP(C)-29674/2026 | D.D.NAIK | GENERAL | | Order Dtd. 2026-11-09Judgement Dtd. 2026-11-09,Petition, | WRIT BRANCH-7 | ( N 4 |
| 84339/2026 | 10.11.2026 | WP(C)-29797/2026 | D.D.NAIK | GENERAL | | Order Dtd. 2026-11-09Judgement Dtd. 2026-11-09,Petition, | WRIT BRANCH-2 | ( N |
| 84341/2026 | 10.11.2026 | WP(C)-21900/2025 | K.SAHOO | GENERAL | | Order Dtd. 2026-11-03Judgement Dtd. 2026-11-03,Petition, | | ( N |
| 84342/2026 | 10.11.2026 | CONTC-7179/2026 | M.RAUT | GENERAL | | | | ( N |
| 84344/2026 | 10.11.2026 | TRP(C)-321/2024 | BINDU SAGAR SWAIN | GENERAL | | | | ( N |
| 84345/2026 | 10.11.2026 | WP(C)-20713/2017 | R.K.MALLIK | GENERAL | | | WRIT BRANCH-4 | ( N 1 |
| 84347/2026 | 10.11.2026 | WP(C)-29323/2021 | PRASANTA KUMAR NAYAK | GENERAL | | | WRIT BRANCH-4 | ( N 1 |
| 84349/2026 | 10.11.2026 | WPC(OAC)-579/2018 | P.K.MALLICK | GENERAL | | | OA Branch | ( N |
| 84418/2026 | 10.11.2026 | WP(C)-33491/2026 | A.K.RAY | GENERAL | | | WRIT BRANCH-3 | ( N 1 |
| 84420/2026 | 10.11.2026 | WP(C)-36248/2026 | K.N.SAHOO | GENERAL | | | | ( N 1 |
| 84421/2026 | 10.11.2026 | WP(C)-35465/2026 | P.K.SWAIN | GENERAL | | | | ( N 1 |
| 84423/2026 | 10.11.2026 | WP(C)-33816/2026 | P.K.MISHRA | GENERAL | | | WRIT BRANCH-3 | ( N 1 |

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| 84424/2026 | 10.11.2026 | WP(C)-35115/2026 | R.C.MALLICK | GENERAL | | | WRIT BRANCH-2 | ( N 5 |
| 84425/2026 | 10.11.2026 | WP(C)-36413/2026 | R.C.MALLICK | GENERAL | | | WRIT BRANCH-4 | ( N 4 |
| 84426/2026 | 10.11.2026 | WP(C)-15098/2025 | J.P.KAR | GENERAL | | | WRIT BRANCH-4 | ( N 1 |
| 84427/2026 | 10.11.2026 | WP(C)-36510/2026 | K.DANG | GENERAL | | | WRIT BRANCH-4 | ( N 5 |
| 84428/2026 | 10.11.2026 | WP(C)-36341/2026 | K.DANG | GENERAL | | | WRIT BRANCH-6 | ( N 5 |
| 84429/2026 | 10.11.2026 | WP(C)-36417/2026 | K.DANG | GENERAL | | | WRIT BRANCH-6 | ( N 5 |
| 84431/2026 | 10.11.2026 | WP(C)-36943/2026 | S.K.BEHERA | GENERAL | | | WRIT BRANCH (DIVISION BENCH-2) | ( N 1 |
| 84432/2026 | 10.11.2026 | WP(C)-37397/2026 | K.C.SWAIN | GENERAL | | | WRIT BRANCH-4 | ( N 5 |
| 84434/2026 | 10.11.2026 | WP(C)-37190/2026 | K.C.SWAIN | GENERAL | | | WRIT BRANCH-5 | ( N 2 |
| 84436/2026 | 10.11.2026 | WP(C)-35443/2026 | K.C.SWAIN | GENERAL | | | | ( N 2 |
| 84437/2026 | 10.11.2026 | WP(C)-35128/2026 | S.S.PASAYAT | GENERAL | | | WRIT BRANCH (DIVISION BENCH-1) | ( N 1 |
| 84439/2026 | 10.11.2026 | WP(C)-35181/2026 | S.M.SINGH | GENERAL | | | | ( N 1 |
| 84441/2026 | 10.11.2026 | WP(C)-35169/2026 | S.M.SINGH | GENERAL | | | WRIT BRANCH-2 | ( N 5 |
| 84442/2026 | 10.11.2026 | WP(C)-35164/2026 | S.M.SINGH | GENERAL | | | WRIT BRANCH-1 | ( N 5 |
| 84443/2026 | 10.11.2026 | WP(C)-35162/2026 | S.M.SINGH | GENERAL | | | WRIT BRANCH-1 | ( N 5 |
| 84444/2026 | 10.11.2026 | WP(C)-35160/2026 | S.M.SINGH | GENERAL | | | WRIT BRANCH-3 | ( N 1 |
| 84446/2026 | 10.11.2026 | WP(C)-35157/2026 | S.M.SINGH | GENERAL | | | WRIT BRANCH-7 | ( N 5 |
| 84448/2026 | 10.11.2026 | ABLAPL- | N.P.SAMAL | GENERAL | | | | ( |

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| | | 5815/2026 | | | | | | N 5 |
| 84450/2026 | 10.11.2026 | ABLAPL-12686/2026 | R.K.MALLICK | GENERAL | | | | ( N 5 |
| 84452/2026 | 10.11.2026 | ABLAPL-12668/2026 | R.K.MALLICK | GENERAL | | | | ( N 5 |
| 84453/2026 | 10.11.2026 | ABLAPL-12674/2026 | SUBAS SAMAL | GENERAL | | | | ( N 5 |
| 84455/2026 | 10.11.2026 | BLAPL-8784/2026 | J.P.KAR | GENERAL | | | | ( N 5 |
| 84456/2026 | 10.11.2026 | BLAPL-8609/2026 | S.R.SAHOO | GENERAL | | | BAIL-2 | ( N |
| 84457/2026 | 10.11.2026 | CMP-895/2026 | K.K.NATH | GENERAL | | | | ( N |
| 84459/2026 | 10.11.2026 | CMP-481/2025 | S.K.MOHANTY | GENERAL | | | | ( N |
| 84460/2026 | 10.11.2026 | CMP-1308/2026 | S.N.SHARMA | GENERAL | | | | ( N |
| 84462/2026 | 10.11.2026 | CRLA-601/2025 | A.PANDA | GENERAL | | | | ( N |
| 84463/2026 | 10.11.2026 | CRLMC-2805/2026 | A.PANDA | GENERAL | | | | ( N |
| 84465/2026 | 10.11.2026 | CRLMC-3372/2026 | A.PANDA | GENERAL | | | | ( N |
| 84466/2026 | 10.11.2026 | CRLMC-2740/2026 | A.PANDA | GENERAL | | | | ( N |
| 84467/2026 | 10.11.2026 | CRLMP-1702/2026 | ASHOK KUMAR SAHOO | GENERAL | | | | ( N |
| 84468/2026 | 10.11.2026 | CONTC-5541/2026 | BIKRAM BEHERA | GENERAL | | | CONTEMPT | ( N |
| 84469/2026 | 10.11.2026 | CRLMP-1746/2026 | BIKRAM ROUT | GENERAL | | Order Dtd. 2026-11-06 | | ( N |
| 84470/2026 | 10.11.2026 | TRPCRL-55/2026 | P. L. MISHRA | GENERAL | | Order Dtd. 2026-10-30 | | ( N |
| 84471/2026 | 10.11.2026 | TRP(C)-36/2026 | P. L. MISHRA | GENERAL | | Order Dtd. 2026-10-15 | | ( N |
| 84472/2026 | 10.11.2026 | RVWPET-203/2018 | P.K.ROUT | GENERAL | | Order Dtd. 9999-12-31 | CIVIL REVISION | ( N |
| 84473/2026 | 10.11.2026 | BLAPL-11143/2026 | R. K. SARANGI | GENERAL | | Order Dtd. 2026-11-09 | | ( N |
| 84474/2026 | 10.11.2026 | ABLAPL-8190/2026 | SRIKANT KUMAR BARIK | GENERAL | | Order Dtd. 2026-11-06 | | ( N |
| 84475/2026 | 10.11.2026 | FAO-191/2022 | A.K.PANDA | GENERAL | | | MISC. APPEAL SEC. | ( N |
| 84476/2026 | 10.11.2026 | OJC-4819/1995 | M.M. NAYAK | GENERAL | | | | ( N |

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| 84477/2026 | 10.11.2026 | SA-175/1989 | M.BARAL | GENERAL | | | SECOND APPEAL | ( N |
| 84479/2026 | 10.11.2026 | CRLA-316/2023 | D.P.RAYCHOUDHURY | GENERAL | | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | ( N 1 |
| 84480/2026 | 10.11.2026 | WP(C)-16783/2021 | T.K.JENA | GENERAL | | | WRIT BRANCH (DIVISION BENCH) | ( N 1 |
| 84481/2026 | 10.11.2026 | WP(C)-4067/2018 | T.K.JENA | GENERAL | | | | ( N 1 |
| 84483/2026 | 10.11.2026 | WP(C)-9526/2018 | J.LENKA | GENERAL | | | WRIT BRANCH-5 | ( N 2 |
| 84484/2026 | 10.11.2026 | WP(C)-8737/2003 | D.NAYAK | GENERAL | | | | ( N 2 |
| 84485/2026 | 10.11.2026 | WP(C)-4143/2023 | P.K.SWAIN | GENERAL | | | WRIT BRANCH-2 | ( N |
| 84486/2026 | 10.11.2026 | WP(C)-5398/2018 | P.K.DAS | GENERAL | | | WRIT BRANCH-7 | ( N 1 |
| 84499/2026 | 10.11.2026 | ABLAPL-11546/2026 | K.C.SAMAL | GENERAL | | | | ( N 1 |
| 84501/2026 | 10.11.2026 | ABLAPL-9264/2026 | SURYA KANTA SAHOO | GENERAL | | | | ( N 1 |
| 84502/2026 | 10.11.2026 | BLAPL-11343/2026 | P.S.DAS | GENERAL | | | BAIL-1 | ( N |
| 84504/2026 | 10.11.2026 | BLAPL-9307/2026 | M.K.PANI | GENERAL | | | BAIL-2 | ( N |
| 84506/2026 | 10.11.2026 | MATA-372/2024 | R.K.PRUSTY | GENERAL | | | FIRST APPEAL | ( N |
| 84509/2026 | 10.11.2026 | CRLMC-1404/2026 | S.DAS | GENERAL | | | | ( N |
| 84513/2026 | 10.11.2026 | CRLMC-623/2026 | BINDU SAGAR SWAIN | GENERAL | | | | ( N |
| 84514/2026 | 10.11.2026 | CRLMC-1412/2026 | SANGRAM DAS | GENERAL | | | | ( N |
| 84515/2026 | 10.11.2026 | CRLA-898/2026 | K.R.JENA | GENERAL | | | | ( N |
| 84517/2026 | 10.11.2026 | CMP-1397/2026 | J.C.BARAL | GENERAL | | | | ( N |
| 84518/2026 | 10.11.2026 | CMP-1930/2026 | BISWAJIT DAS | GENERAL | | | | ( N |
| 84519/2026 | 10.11.2026 | CMP-1934/2026 | BISWAJIT DAS | GENERAL | | | | ( N |
| 84520/2026 | 10.11.2026 | CMP-1934/2026 | BISWAJIT DAS | GENERAL | | | | ( N |
| 84521/2026 | 10.11.2026 | CRLREV- | B.K.DAS | GENERAL | | | | ( |

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| | | 338/2026 | | | | | | N |
| 84523/2026 | 10.11.2026 | CRLMP-974/2026 | K.R.JENA | GENERAL | | | | ( N |
| 84524/2026 | 10.11.2026 | CMP-1874/2026 | J.D.MUDULI | GENERAL | | | | ( N |
| 84525/2026 | 10.11.2026 | WP(C)-35537/2026 | S.SAMANTARAY | GENERAL | | | WRIT BRANCH-7 | ( N 1 |
| 84526/2026 | 10.11.2026 | WP(C)-15709/2026 | D.K.NAIK | GENERAL | | | | ( N 1 |
| 84528/2026 | 10.11.2026 | WPC(OAC)-799/2015 | P.K.JENA | GENERAL | | | OA Branch | ( N |
| 84529/2026 | 10.11.2026 | WP(C)-33761/2026 | S.K.SAHOO | GENERAL | | | | ( N |
| 84532/2026 | 10.11.2026 | WP(C)-35966/2026 | S.K.DORA | GENERAL | | | WRIT BRANCH-8 | ( N 4 |
| 84533/2026 | 10.11.2026 | WP(C)-29246/2013 | N.SAHOO | GENERAL | | | WRIT BRANCH-6 | ( N 1 |
| 84534/2026 | 10.11.2026 | WP(C)-29245/2013 | N.SAHOO | GENERAL | | | WRIT BRANCH-6 | ( N 1 |
| 84535/2026 | 10.11.2026 | CRLREV-797/2004 | B.K.DAS | GENERAL | | | CRIMINAL REVISION | ( N |
| 84536/2026 | 10.11.2026 | WP(C)-14987/2024 | D.K.MOHANTY | GENERAL | | | WRIT BRANCH-5 | ( N 2 |
| 84537/2026 | 10.11.2026 | WP(C)-13871/2020 | G.D.MALLICK | GENERAL | | Order Dtd. 2026-10-07Judgement Dtd. 2026-10-07,Petition,Appealmemo, | WRIT BRANCH-2 | ( N |
| 84538/2026 | 10.11.2026 | WP(C)-14987/2024 | D.K.MOHANTY | GENERAL | | | WRIT BRANCH-5 | ( N 2 |
| 84539/2026 | 10.11.2026 | CONTC-2240/2022 | S.K.MOHANTY | GENERAL | | | CONTEMPT | ( N |
| 84540/2026 | 10.11.2026 | WP(C)-34063/2026 | P.BEHERA | GENERAL | | | WRIT BRANCH-6 | ( N 2 |
| 84541/2026 | 10.11.2026 | CONTC-2239/2022 | S.K.MOHANTY | GENERAL | | | CONTEMPT | ( N |
| 84542/2026 | 10.11.2026 | WP(C)-35351/2026 | G.D.MALLICK | GENERAL | | | WRIT BRANCH-4 | ( N 5 |
| 84543/2026 | 10.11.2026 | CONTC-2241/2022 | S.K.MOHANTY | GENERAL | | | CONTEMPT | ( N |
| 84544/2026 | 10.11.2026 | WP(C)-35574/2026 | G.D.MALLICK | GENERAL | | | | ( N |
| 84545/2026 | 10.11.2026 | WPC(OAC)-486/2019 | P.K.DAS | GENERAL | | | OA Branch | ( N |

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| 84546/2026 | 10.11.2026 | WP(C)-34259/2026 | B.DAS | GENERAL | | | | ( N |
| 84547/2026 | 10.11.2026 | FAO-119/2019 | MOHAN BEHERA | GENERAL | | | MISC. APPEAL SEC. | ( N |
| 84548/2026 | 10.11.2026 | WP(C)-36978/2026 | S.SAMAL | GENERAL | | | WRIT BRANCH-3 | ( N 1 |
| 84549/2026 | 10.11.2026 | WP(C)-1678/2025 | G.SAHOO | GENERAL | | | WRIT BRANCH (DIVISION BENCH-1) | ( N 1 |
| 84551/2026 | 10.11.2026 | WP(C)-23283/2025 | B.MOHANTY | GENERAL | | | WRIT BRANCH-8 | ( N 4 |
| 84552/2026 | 10.11.2026 | WP(C)-37230/2026 | S.MOHARANA | GENERAL | | | WRIT BRANCH-7 | ( N 1 |
| 84553/2026 | 10.11.2026 | WP(C)-37227/2026 | S.MOHARANA | GENERAL | | | WRIT BRANCH-4 | ( N 5 |
| 84554/2026 | 10.11.2026 | WP(C)-37239/2026 | S.MOHARANA | GENERAL | | | | ( N 5 |
| 84556/2026 | 10.11.2026 | WP(C)-37233/2026 | S.MOHARANA | GENERAL | | | WRIT BRANCH-3 | ( N 2 |
| 84558/2026 | 10.11.2026 | BLAPL-11871/2026 | B.K.BEHERA | GENERAL | | | | ( N 2 |
| 84559/2026 | 10.11.2026 | BLAPL-11747/2026 | S.SAMAL | GENERAL | | | | ( N 2 |
| 84560/2026 | 10.11.2026 | ABLAPL-8530/2026 | S.SAMAL | GENERAL | | | | ( N 2 |
| 84561/2026 | 10.11.2026 | BLAPL-11891/2026 | B.K.BEHERA | GENERAL | | | BAIL-2 | ( N |
| 84562/2026 | 10.11.2026 | ABLAPL-11227/2026 | R.R.NAYAK | GENERAL | | | BAIL-1 | ( N 1 |